

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2021  
ANSWERED ON:04.12.2014  
ASSETS UNDER MGNREGS  
Jardosh Smt. Darshana Vikram

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has conducted any study on the assets created under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details and outcome thereof;
- (c) whether the Union Government has issued any advisory to State Governments to monitor the quality and progress of assets generated under MGNREGS; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) & (b) Yes, Madam. Various independent studies and studies by National Sample Survey Organization (NSSO) survey have been conducted on the different aspects of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) including assets generated through implementation of MGNREGA. The gist of these studies has been brought out by the Ministry named 'MGNREGA Sameeksha' which has been shared with State Governments. The studies have shown the positive impact of MGNREGS on the livelihoods, migration patterns and environment. They have also brought out the need for improving the planning and the quality of the assets.

(c) & (d) With a view to ensure creation of durable assets, ensure sustainable development and achieve livelihood security, the Ministry has brought out Operational Guidelines 2013, where detailed guidelines have been given to all implementing agencies. Progress of assets generated under MGNREGA is monitored by the Programme Management Information System (MIS).